

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 726
TO BE ANSWERED ON 07.12.2023

SELECTION CRITERIA FOR MSMEs

726. SHRI MADDILA GURUMOORTHY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the selection criteria for MSMEs for equity infusion through the Self-Reliant India (SRI) Fund;
- (b) whether the Government proposes to source Rs. 40,000 crores through private equity and Venture Capital Funds and if so, the details thereof; and
- (c) whether any disbursements have been made from the fund since it was setup and if so, the details thereof ?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a): As per the Self Reliant India (SRI) Fund guidelines, MSMEs, defined as per the MSMED Act, as amended from time to time, are eligible for consideration. The equity support is provided to all existing and interested MSMEs which, after assessment, are found viable, whose growth trajectory is positive and who have a defined business plan for growth indicating positive funds flow. For Private Equity, as of now 46 Daughter Funds (Private Equity/Venture Capital Funds) have been empanelled by NSIC Venture Capital Fund Ltd.(NVCFL) under SRI Fund.
- (b): As a part of Aatmanirbhar Bharat package, Rs 50,000 crore Equity infusion for MSMEs through Fund of Funds was announced. Under this Fund of Rs. 50,000 crore, there is a provision of Rs.10,000 Crore from the Government of India and Rs.40,000 Crore through Private Equity / Venture Capital funds.
- (c): Since inception, Rs. 6,200 crore has been infused till 25.11.2023.
